

OFFICE OF THE PR. DISTT. & SESSIONS JUDGE POONCH

Website: district.ecourt.gov.in/poonch
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Phone & Fax No. 01965-220104

Circular

No:- 1220-PDSJP

Dated:- 24-3-2020

In compliance to Hon'ble High Court Circular No. 14/GS dated 23-03-2020 in the light of situation arising due to Corona Virus Disease (Covid-19). The Judicial Officer namely Sh. Javed Rana (Munsiff Distt. Mobile Magistrate (Traffic) Poonch) shall deal with Bail, Remand and other urgent Civil and Criminal matters w.e.f 24-03-2020 to 31-03-2020.

However, all the presiding officers as well as officials of the court of Distt. Poonch shall always remain available on call and they shall be deemed to be on duty. They may be called upon to report back to duty immediately as and when required.

32/-
(Madan Lal)

Pr. Distt. & Sessions Judge
Poonch

Copy to :

1. Registrar General Hon'ble High Court of J&K, Jammu for Inf.
2. Pr. Secy. To Hon'ble Chief Justice High Court of J&K, Jammu.
3. Secy. To Hon'ble Mr. Justice Sh. Sanjay Gupta Administrative Judge for Poonch.
4. Sh. Javed Rana (Munsiff Distt. Mobile Magistrate (T) Poonch) for inf. & compliance.
5. All the Judicial Officers for inf.
6. President Bar Association Poonch for inf.
7. Public Prosecutor Poonch for inf.
8. SSP District Poonch for inf.
9. Admin. Poonch Judicial Employees Whatsapp Group for information.
10. Staff of e-Court Poonch for uploading on the district website.

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Poonch